

(b) the number of such applicants who are domicile of Chandigarh;

(c) the number of team called for interview and provided with employment during the above period;

(d) the norms fixed for selecting the interviewees for each vacancy; and

(e) total number of applicants presently on the register under different categories.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR P. A. SANGMA:

(a) to (e) The number of job-seekers not all of whom were necessarily unemployed who got themselves registered with the Employment Exchange in the Union Territory of Chandigarh, submissions made and the

placements effected by the Employment Exchange, Chandigarh, categorywise, during the last three year and the number of job-seekers on the Live Register of the Exchange at the end of June 1992 are given below in the statement.

According to the instructions issued, job-seekers are registered at the employment exchanges in whose jurisdiction they normally reside.

The employment exchanges are required to submit candidates in order of seniority in the ratio of 1 : 20 in case of the public sector vacancies. The establishments in the private sector are free to screen the entire live register for making selection.

STATEMENT

(In Thousands)

Category	Registrations during			Placements			Submissions			Live Register at the end of June, 1992
	1990	1991	1992 (Jan.-June)	1990	1991	1992 (Jan.-June)	1990	1991	1992 (Jan.-June)	
	Total	28.5	27.3	10.3	1.3	1.3	0.6	32.4	32.9	
Women	7.3	6.5	3.7	0.3	0.4	0.1	7.2	8.0	4.2	32.6
Scheduled Caste	4.6	4.5	1.9	0.3	0.3	0.2	6.4	10.3	6.0	42.2
Scheduled Tribes	@	@	@	@	@	—	0.1	0.1	0.1	0.1

@Figure less than fifty.

— Nil.

Ban on Strikes

169. **SHRI SHRAVAN KUMAR PATEL:** Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal under consideration to ban strikes; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) No, Sir.

(b) Does not arise.

Suggestions made by Prime Minister of Netherlands

170. **SHRI BAPU HARI CHAURE :** Will the Minister of FINANCE be pleased to state :

(a) whether the Prime Minister of Netherlands during his recent visit, has desired further liberalisation in capital market and new incentives for more investments from his country ;

(b) if so, the details of the suggestions made by him in this regard; and

(c) the reaction of the Government thereto